

(J.H.C.Sch. 1-7)

Through FAX

From :  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi

☎ : Office – 0651-2481449  
Fax No. -- 0651- 2481116

File No. XXII(5)/2/13-14/Apptt.  
Letter No. 2516-34 /Apptt.  
Dated : 20<sup>th</sup> March, 2015

To,

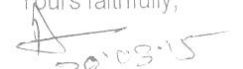
1. Sri Ashok Kumar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Simdega,
2. Sri Surendra Sharma, C.J.M.-cum-Civil Judge (Sr. Div.)-cum-Secretary DLSA, Khunti,
3. Sri Taufiqul Hassan, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Latehar,
4. Sri Radha Krishan, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Dumka,
5. Sri Rajeev Anand, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Koderma,
6. Sri Subhash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Sahebganj,
7. Sri Kamal Kumar Srivastava, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Giridih,
8. Sri Sanjay Kumar No. II, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Chaibasa,
9. Sri Sujit Kumar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Seraikella,
10. Sri Rajni Kant Pathak, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Ranchi,
11. Sri Yashwant Prakash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Gumla,
12. Sri Kamlesh Kumar Shukla, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Garhwa,
13. Sri Uttam Anand, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Daltonganj,
14. Sri Anand Prakash, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Godda,
15. Sri Ramesh Chandra, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Pakur,
16. Sri Ghulam Haidar, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Lohardaga,
17. Sri Prabhakar Singh, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Jamtara,
18. Sri Taufique Ahmed, Civil Judge (Sr. Div.)-cum-Secretary DLSA, Chatra,
19. Sri Yogesh Chandra Verma, S.D.J.M.-cum-Secretary I/c, SDLSC, Rajmahal

Sub. :- Regarding reschedule of Reporting time at 8:30 A.M. instead of 9:15 A.M. on 21.03.2015 at Hotel BNR, Chanakya, Ranchi.

Sir,

In continuation to this Court's earlier letter no. 2361- 2383/Apptt. dated 17<sup>th</sup> March, 2015 I am directed to request you to report at the Hotel B.N.R. Chanakya, Ranchi at 8:30 A.M. instead of 9:15 A.M. on 21.03.2015 with regard to the Inaugural and Valedictory Sessions of the "13<sup>th</sup> All India Meet of State Legal Services Authorities" which is scheduled to be held on **21<sup>st</sup> and 22<sup>nd</sup> March, 2015** at Ranchi and the Workshop on the subject "**Budget Preparation**" on **21<sup>st</sup> March, 2015** itself at Judicial Academy Jharkhand, Ranchi.

This is for information and needful.

Yours faithfully,  
  
20.03.15  
Registrar General

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File No. XXII(5)/2/13-14/Apptt.  
Letter No. 2495-2512/Apptt.  
Dated : 26<sup>th</sup> March, 2015

To,


- (1.) Sri Sarfaraz Hasan Kazmi, Principal Judicial Commissioner-cum-Chairperson, DLSA, Ranchi,
- (2.) Sri Pradeep Kumar Srivastava, Principal District & Sessions Judge-cum-Chairperson, DLSA, Chaibasa,
- (3.) Sri Om Prakash Pandey No.I, Principal District & Sessions Judge-cum-Chairperson, DLSA, Sahebganj,
- (4.) Sri Vishnu Kant Sahay, Principal District & Sessions Judge-cum-Chairperson, DLSA, Lohardaga,
- (5.) Sri Rajesh Kumar Vaish, Principal District & Sessions Judge-cum-Chairperson, DLSA, Latehar,
- (6.) Sri Kishore Kumar Srivastava, Principal District & Sessions Judge-cum-Chairperson, DLSA, Daltonganj,
- (7.) Sri Navneet Kumar, Principal District & Sessions Judge-cum-Chairperson, DLSA, Garhwa,
- (8.) Sri Basant Kumar Goswami, Principal District & Sessions Judge-cum-Chairperson, DLSA, Gumla,
- (9.) Sri Manoranjan Kavi, Principal District & Sessions Judge-cum-Chairperson, DLSA, Jamtara,
- (10.) Sri Gitendra Kumar Singh, Principal District & Sessions Judges-cum-Chairperson, DLSA, Giridih,
- (11.) Sri Prem Prakash Pandey, Principal District & Sessions Judge-cum-Chairperson, DLSA, Pakur,
- (12.) Sri Dinesh Kumar Singh, Principal District & Sessions Judge-cum-Chairperson, DLSA, Koderma,
- (13.) Sri Mohammad Kasim, Principal District & Sessions Judge-cum-Chairperson, DLSA, Seraikella,
- (14.) Sri Kushal Kishore Jha No. I, Principal District & Sessions Judge-cum-Chairperson, DLSA, Simdega,
- (15.) Sri Ram Naresh Mishra, Principal District & Sessions Judge-cum-Chairperson, DLSA, Godda,
- (16.) Sri Ramdhari Yadav, Principal District & Sessions Judge-cum-Chairperson, DLSA, Dumka,
- (17.) Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge-cum-Chairperson, DLSA, Chatra,
- (18.) Sri Bipin Bihari, Principal District & Sessions Judge-cum-Chairperson, DLSA, Khunti.

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This is for information and needful.

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Registrar General